

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.281
TO BE ANSWERED ON THE 03RD FEBRUARY, 2023**

FOREIGN MEDICAL STUDENTS

281. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether it is a fact that a number of foreign medical students have registered themselves with the Medical Council of India (MCI) and State Medical Councils using forged documents like pass certificates of the Foreign Medical Graduate Examination (FMGE);
- (b) If so, the details thereof;
- (c) Whether any probe has been ordered by the Government over the issue and the action initiated against the guilty;
- (d) If so, the details thereof; and
- (e) If not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR BHARATI PRAVIN PAWAR)

(a) to (e): As reported by National Board of Examination in Medical Sciences, some foreign medical graduates had obtained registration with concerned Medical Councils without qualifying the mandatory Foreign Medical Graduate Examination. The Central Bureau of Investigation has registered cases.
